

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.1506
ANSWERED ON 02.08.2023

Representation of Minorities in the Corporate Sector

1506. SHRI JAYANT CHAUDHARY:

Will the Minister of Minority Affairs be pleased to state:

(a) whether Government collates data on minority representation in different industries through its diversity report, if so salient features of the report; and

(b) whether the minorities are underrepresented in the Indian Corporate sector and particularly at higher levels in the management of the companies and if so, what affirmative action the Ministry is mandating to correct this?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a)&(b):Ministry of Corporate Affairs (MCA) has informed that MCA 21 portal does not have such data.

Constitution of India provides equal opportunity to all citizens and that no citizen shall be discriminated on grounds of religion, race, caste, sex, descent, place of birth, etc.

However, the Government implements various schemes for the welfare and upliftment of every stratum, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs specifically implements various schemes across the country for socio- economic and educational empowerment of the six (6) centrally notified minority communities. These schemes give representation to all weaker segments of society including minorities.
